

IN THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Principal seat** of the Gauhati High Court, Guwahati.

w.e.f. **01.01.2020 to 31.12.2020**
Court working days = 210

SL No.	Category of Cases	Category of Benches	Pending as on 01.01.2020	Institution	Disposal	Pending as on 31.12.2020
1	Bail Application / A.B.	S/B	810	6698	6943	565
2	I.A.(Crl.)	S/B, D/B	913	659	625	947
3	I.A.(Civil)	S/B, D/B	5389	3333	2680	6042
4	Criminal Appeal	S/B, D/B	2122	232	102	2252
5	Crl. A.(J)	S/B, D/B	294	119	69	344
6	Criminal Petition	S/B	2468	647	526	2589
7	Criminal Revision Petition	S/B	1995	231	175	2051
8	Criminal Reference	S/B	-	-	-	-
9	Death Sent. Reference	S/B, D/B	09	02	01	10
10	Cont. Case (Crl.)	S/B,D/B	01	01	-	02
11	Transfer Petition (Crl.)	S/B	73	22	13	82
12	Writ Petition (Criminal)	S/B,D/B	32	20	09	43
13	Arbitration Petition/Appeal	S/B,D/B	17	67	29	55
14	Company Petition/Appl./App.	S/B	21	03	03	21
15	Cross Objection	S/B, D/B	115	17	02	130
16	Contempt Case (Civil)/App.	S/B, D/B	1127	644	251	1520
17	Central Excise Appeal	S/B, D/B	41	11	01	51
18	Civil Revision Petition & (I/O)	S/B	1188	212	265	1135
19	Civil Reference	S/B	-	-	-	-
20	First Appeal against Order	S/B	166	41	21	186
21	Guardian Appeal	D/B	-	-	-	-
22	Intestate Case	S/B	21	02	01	22
23	LPA	D/B	-	-	-	-
24	L.A. Ref.	S/B	-	-	-	-
25	Land Acquisition Appeal	S/B	138	03	06	135
26	Miscellaneous First Appeal	S/B	950	75	14	1011

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SL. No.	Category of Cases	Category of Benches	Pending as on 01.01.2020	Institution	Disposal	Pending as on 31.12.2020
27	Matrimonial Appeal	D/B	90	21	26	85
28	Motor Accident Claim Appeal	S/B	2664	349	189	2824
29	Public Interest Litigation	D/B	98	83	66	115
30	Regular First Appeal	S/B	683	68	12	739
31	Regular Second Appeal	S/B	1791	135	74	1852
32	Review Petition	S/B,D/B	181	139	67	253
33	Second Appeal against Order	S/B	25	-	-	25
34	Testamentary Case/Test.App.	S/B	69	08	04	73
35	Income Tax Appeal	S/B, D/B	52	09	20	41
36	Transfer Petition (Civil)	S/B	138	41	44	135
37	Revn. Pet.	D/B	21	-	12	09
38	Supreme Court Appeal	D/B	-	-	-	-
39	Election Petition	S/B, D/B	01	-	-	01
40	Writ Appeal	D/B	369	232	119	482
41	Writ Petition (Civil)	S/B&D/B	18163	5855	3723	20295
TOTAL			42235	19979	16092	46122
Main Cases			35123	9289	5844	38568
Misc Cases			7112	10690	10248	7554
Civil Cases			28129	8015	4949	31195
Criminal Cases			6994	1274	895	7373

N.B. :- 1. 944 Nos. of Caveats of the Principal Seat were disposed of.
2. Lok Adalat held on 08.02.2020 and 12.12.2020 (Including)

IN THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Kohima Bench** of the Gauhati High Court
w.e.f. **01.01.2020 to 31.12.2020**

Sl. No.	Category of Cases		Opening as on 01.01.2020	Institution	Disposal	Pending as on 31.12.2020
1	B.A/A.B	S/B	04	22	22	04
		D/B				
2	Crl.M.C/I.A.	S/B	07	25	18	14
		D/B		4		04
3	Civil M.C/I.A./Caveat	S/B	70	128	101	97
		D/B	17	24	22	19
4	Crl. App. (Crl.)	S/B	11	09	03	17
		D/B	05	06	02	09
5	Crl. Revn Petn .(Crl)	S/B	08	09	04	13
		D/B	-			
6	Crl. Pet. (Crl.)	S/B	13	27	06	34
		D/B	-			
7	Crl.Orgl.Petn/App (Contpt).	S/B	01			01
		D/B	01			01
8	Crl.Ref. (Crl.)	S/B				
		D/B				
9	Crl.Death Ref. (Crl.)	S/B				
		D/B				
10	Transfer Petition.(Crl.)	S/B				
		D/B				
11	Writ Petn.(Crl.)	S/B	01	21	10	12
		D/B				
12	W.A.(Crl.)	S/B				
		D/B				
13	Arbitration Petn./Appln.	S/B	01		01	
		D/B				
14	C.E.Apple	S/B				
		D/B				
15	Contempt. Pet	S/B	23	27	18	32
		D/B		04	01	03
16	Comp. Pet/App	S/B				
		D/B				
17	Cross Objection	S/B				
		D/B				
18	Civil Ref	S/B				
		D/B				
19	Civil Revn. Petn	S/B	10	06	04	12
		D/B				
20	Election Petn.	S/B	01			01
		D/B				-
21	First Appl.	S/B	07	03	01	09
		D/B				
22	Guardian Appl	S/B				

		D/B				
23	Intestate Case	S/B				
		D/B				
24	LPA	S/B				
		D/B				
25	L.A.Ref.	S/B				
		D/B				
26	L.A.App.	S/B				
		D/B				
27	Misc.First Appl.	S/B	01	01	01	01
		D/B				
28	Mat.Case	S/B				
		D/B				
29	M.A.C. Appeal	S/B	25	17	18	24
		D/B				
30	PIL/PIL(Suo-moto)	S/B	20	13	01	32
		D/B	26	07	04	29
31	Regular First Apple.	S/B	02		02	
		D/B	01			01
32	Regular Second Apple.	S/B	01	01		02
		D/B				
33	Review Petn	S/B	02	07	01	08
		D/B		01		01
34	RA (FA)	S/B	01			01
		D/B				
35	Second Apple against order	S/B		02		02
		D/B				
36	Test Case	S/B				
		D/B				
37	Tax Case	S/B				
		D/B				
38	Transfer Petition (Civil)	S/B		01		01
		D/B		01	01	
39	Writ Appeal	S/B				
		D/B	32	16	08	40
40	Writ Petn.(Civil)	S/B	252	220	131	341
		D/B	04	09	07	06
	TOTAL		547	611	387	771
	Main Case		449	408	224	633
	Misc Case		98	203	163	138
	Civil Case		409	336	199	546
	Criminal Case		40	72	25	87

IN THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Aizawl Bench** of the Gauhati High Court
w.e.f. . **01.01.2020 to 31.12.2020**

SL. No.	Category of Cases		Opening as on 01.01.2020	Institution	Disposal	Pending as on 31.12.2020
1	B.A/A.B	S/B	03	12	14	01
		D/B				
2	CrI.M.C/I.A.	S/B	01	31	22	10
		D/B	01	01	2	
3	Civil M.C/I.A./Caveat	S/B	43	99	101	41
		D/B	02	09	3	08
4	Cont.Case CrI	S/B				
		D/B				
5	CrI. App. (CrI.)	S/B	64	22	12	74
		D/B	05	15	14	06
6	CrI. Revn Petn .(CrI.)	S/B	06	03	04	05
		D/B				-
7	CrI. Pet. (CrI.)	S/B	02	04	02	04
		D/B				
8	CrI.Ref. (CrI.)	S/B				
		D/B				
9	CrI.Death Ref. (CrI.)	S/B				
		D/B				
10	Transfer Petition.(CrI.)	S/B	01		01	
		D/B				
11	Writ Petn.(CrI.)	S/B	02			02
		D/B				
12	L.P (CrI.)	S/B				
		D/B				
13	Arbitration Petn./Appln.	S/B	04		02	02
		D/B				
14	C.E.Apple	S/B				
		D/B				
15	Cont.Case ©	S/B	39	19	15	43
		D/B				
16	Comp. Pet/App	S/B				
		D/B				
17	Cross Objection	S/B	04	02	01	05
		D/B				
18	Civil Ref	S/B				
		D/B				
19	Civil Revn. Petn	S/B	10	07	06	11
		D/B				
20	Election Petn.	S/B				
		D/B				
21	First Appl.against order	S/B	01	03	03	01
		D/B				
22	Guardian Appl	S/B				

		D/B				
23	Intestate Case	S/B				
		D/B				
24	LPA	S/B				
		D/B				
25	L.A.Ref.	S/B				
		D/B				
26	L.A.App.	S/B	07	02	03	06
		D/B				
27	Misc.First Appl.	S/B				
		D/B				
28	Mat.Case	S/B				
		D/B				
29	M.A.C.	S/B	19	07	09	17
		D/B				
30	PIL	S/B	01	04	03	02
		D/B				
31	Regular First Apple.	S/B	74	20	16	78
		D/B				-
32	Regular Second Apple.	S/B	15	07	05	17
		D/B	01			01
33	Review Petn	S/B		06	04	02
		D/B				
34	Second Apple against order	S/B				
		D/B				
35	Test Case	S/B				
		D/B				
36	Tax Case	S/B				
		S/B				
37	Transfer Petition (Civil)	S/B				
		D/B				
38	Writ Appeal	S/B				
		D/B	10	09	01	18
39	Writ Petn.(Civil)	S/B	169	110	117	162
		D/B	18	04	01	21
	TOTAL		502	396	361	537
	Main Case		452	244	219	477
	Misc Case		50	152	142	60
	Civil Case		372	200	186	386
	Criminal Case		80	44	33	91

IN THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Itanagar Bench** of the Gauhati High Court
w.e.f. **01.01.2020 to 31.12.2020**

SL. No.	Category of Cases		Opening as on 01.01.2020	Institution	Disposal	Pending as on 31.12.2020
1	B.A/A.B	S/B	13	221	213	21
		D/B				
2	Crl.M.C/I.A.	S/B	24	17	20	21
		D/B	11	01	05	07
3	Civil M.C/I.A.	S/B	124	130	123	131
		D/B	06	20	8	18
4	Cont.Case (Crl)	S/B	-			
		D/B	01			01
5	Crl. App. (Crl.)	S/B	46	05	06	45
		D/B	11	03	03	11
6	Crl. App. (J)	S/B	04		02	02
		D/B	01	12		13
7	Crl. Revn Petn .(Crl.)	S/B	29	10	10	29
		D/B				-
8	Crl. Pet. (Crl.)	S/B	79	55	66	68
		D/B				
9	Crl.Ref. (Crl.)	S/B				
		D/B				
10	Crl.Death Ref. (Crl.)	S/B				
		D/B				
11	Transfer Petition.(Crl.)	S/B	01	01	02	
		D/B				
12	Writ Petn.(Crl.)	S/B	03	02	03	02
		D/B				
13	Crl.L.P.(Crl.)	S/B	02	01		03
		D/B				
14	Arb. App..	S/B	01	01	01	01
		D/B				
15	Arb. Pet	S/B	02	02		04
		D/B				
16	Cen.Ex.Appl	S/B				
		D/B	01		01	
17	Cont.Case ©	S/B	71	30	16	85
		D/B	02	07	04	05
18	Comp. Pet/App	S/B				
		D/B				
19	Cross Objection	S/B	02		01	01
		D/B				
20	Civil Ref	S/B				
		D/B				
21	CRP	S/B	88	24	17	95
		D/B				

22	Election Petn.	S/B	08			08
		D/B				
23	First Appl.against order	S/B	16			16
		D/B				
24	Guardian Appl	S/B				
		D/B				
25	Intestate Case	S/B				
		D/B				
26	LPA	S/B				
		D/B				
27	L.A.Ref.	S/B				
		D/B				
28	L.A.App.	S/B	01			01
		D/B				
29	Misc.First Appl.	S/B	02	01	02	01
		D/B				
30	Mat.Case	S/B				
		D/B	01			01
31	M.A.C.	S/B	29	05	12	22
		D/B				
32	PIL	S/B	34	08	40	02
		D/B	24	27	11	40
33	Regular First Apple.	S/B	36	05	06	35
		D/B				
34	Regular Second Apple.	S/B	12			12
		D/B				
35	Review Petn.	S/B	13	05	09	09
		D/B		01	01	
36	Second Apple against order	S/B	03	01		04
		D/B				
37	Test Case	S/B				
		D/B				
38	Tax Case	S/B				
		D/B				
39	Transfer Petition (Civil)	S/B	02	03	02	03
		D/B				
40	Writ Appeal	S/B				
		D/B	35	14	21	28
41	Writ Petn.(Civil)	S/B	638	343	225	756
		D/B	21	03	07	17
	TOTAL		1397	958	837	1518
	Main Case		1219	569	468	1320
	Misc Case		178	389	369	198
	Civil Case		1042	480	376	1146
	Criminal Case		177	89	92	174